

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

22. C.P.(IB)-3123(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.01.2021**

NAME OF THE PARTIES: Parimal Vakharia Couture
V/s
Kiaasa Retail LLP

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Mr. Dhiren R Dave, Practicing Company Secretary for the petitioner and Adv.
Neha Pandya for the respondent are present.

List this matter on 22.02.2021 for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)